

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Under Section: 9 of IBC Code, 2016.

(IB)-717/ND/2018

In the matter of:

Mr. Sanjay Kumar Jaiswal

.....Applicant

Vs.

M/s Amira Pure Foods Pvt Ltd.

.....Respondent

Order delivered on 28.09.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

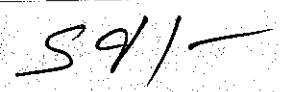
For the Applicant : Ms. Anusha Nagarajan, Adv.

For the Respondent :

ORDER

Order reserved.

Mukesh



**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**